- (vii) Books and Journals.
- (viii) Infrastructure facilities for study Centres established or maintained by the Open University.
- (c) The Distance Education Council—an apex body for Open and Distance Education System in the Country—has recently established a Quality Assurance Panel for the purpose.

Setting up of grievance ceils in KVS

- 604. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the Kendriya Vidyalaya Sangathan has recently set up Grievance Cells in Partial acceptance of a demand of Joint Action Committee of KVS's Associations of Employees, at different levels;
- (b) if so, details of the places where Grievance Cells have been set up;
- (c) what are the details of scope, functions and powers of these Cells;
- (d) whether representatives of the JAC have been placed thereon as demanded; and
- (e) if so details and if not, the reasons and justification if any?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT, OF EDUCATION. AND DEPTT, OF CULTURE) (KUMARI SELJA) (a) to (c) Kendriya Vidyalaya, Sangathan has intimated that Grievance Cells. have been set up in the Headquarters and Regional Offices Kendriya Vidyalaya Sangathan as per the (Govt, of India mstruetirfwe,, The main, functions of the Grievance cell are to attend. to, the

grievances of the employees and public. The Officers in-charge of the Grievance Cell have been given adequate powers to expedite the decision and for redressal of grievances.

(d) and (e) There is no provision for representation of any associations employees in the Grievance Cell.

Crossing of reservation limit in KVS

- 605. SHRI MISA R. GANESAN Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that in a recent advertisement of Kendriya Vidyalaya Sangathan for different posts of t eachers, percentage of reservation has crossed the 50% limit prescribed by the Supreme Court of India: and
- (b) if so, reasons therefor and justification thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) Does not arise.

Promotion to the post of Deputy Commissioner in Delhi

- 606. SHRI MISA R. GANESAN Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) what are the details of promotees to the posts of Deputy Commissioners of Kendriya Vidyalaya Sangathan during the session 1993-94; and
- (b) what are the details of those who nave since been offered postings as also those who have since joined?

THE DEPUTY MINISTER IN E MINISTRY OF HUMAN SOURCE DEVELOPMENT THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Kendriya Vidyalaya Sangathan has intimated that no promotions to the post of Deputy Commissioner have been made during 1993,294 1993-94.

(b) Does not arise.

"Post of Deputy Commissioners

- 607. SHRI MISA R. GANESAN Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that many of the sanctioned posts of Deputy Commissioners of Kendriya Vidya-laya Sangathan have been lying vacant for different periods of time;
- (b) if so, the details of dates from which each of these have been lying vacant:
- (c) whether any of these posts have since been filled by ad-hoc appointments;
- (d) if so, details of such appointments, alongwith dates; and
- (e) what is the Justification thereof in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEEPT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Yes, Sir. Four posts of Deputy Commissioner are presently vacant in the Kendriya Vidyaya Sangathan Headquarters one laya Sangathan Headquarters, one from 1988, two from 1992 and one from 1993. Attempts were made to fill up these posts as per provisions of recruitment rules for the posts by promotion and also by deputation but efforts made in this direct, on in February 89, April' 92, May '52 and November' 93 had not been successful.

(c)to(e) No, Sir.

Recruitment of assistant Commissioners of KVS

608. SHRI MISA R. GANESAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what are the details when each of the posts of Assistant Commissioner of Kendriya Vidyalaya Sangathan data-wise as on date:
- (b) what are the details when each of the reserved posts was advertised for filling through direct recruitment and dates when each of these had actually been filled;
- (c) whether any of these reserved posts has recently been filled by a general candidate; and
- (d) if so, details and circumstance under which it has been done?

THE DEPUTY MINISTER IN THE F HUMAN DEVELOPMENT OF MINISTRY RESOURCE EDUCATION OF CITATION RESOC.
(DEPTT- O DEPTT. OF (KUMARI SELJA)
cording to information (a) Acfurnished by the Kendriya Vidyalaya Sangathan there are 18 posts of Assistant Commissioners excluding one post of Assistant Commissioner (Finance) recently sanctioned. Posts of Assistant Assistant Commissioners have been created since the very inception of the organisa tion, particularly for heading regional offices of the Sangthan as and when set up from time to time.

The Kendriya Vidyalaya (b) Sangathan strictly follows the reservation orders issued by the Govt, of India. Information on the exact dates of advertisement of the reserved posts is being collected and will be placed on the Table of the House. According to information furnished by the Sangathan, five SC and two ST candidates have been appointed as Assistant